

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-514**

CP No.-116/241/242/ND/2019

CA/588/2021

**IN THE MATTER OF:**

Mr. Govind Mutha Itaf & Ors.

**.....Applicant**

**Vs.**

M/s. Sumanglam Cold Storage Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 241-242

**Order delivered on 01.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. P. Nagesh, Sr. Adv. with Mr. Suhas Puthige, Adv.  
For the Respondent : Mr. Shravan Chandrashekhar, Adv. for R 1-R 6  
Mr. Rupak Shrivastav, Ms. Vaishali Verma, Adv. for  
R-7

**ORDER**

Ld. Sr. Counsel on behalf of the Petitioner is present and Ld. Counsel on behalf of the Respondent is also present. Both the sides submitted that the parties are trying to settle the matter and therefore sought adjournment. On the request of Ld. Counsels, list the matter on **24.07.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**